

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 3234
TO BE ANSWERED ON 01.01.2019

PROTECTION OF DOMESTIC E-COMMERCE INDUSTRY

3234. SHRI K. PARASURAMAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the steps taken and policies adopted by the Government to protect domestic players against large foreign companies in e-Commerce industry;
- (b) whether the Government has made any consultation with other Ministries/ Departments concerned in this regard;
- (c) if so, the details thereof; and
- (d) whether the Government has constituted any committee to sort out the issues and to suggest measures for protecting domestic players in e-Commerce industry, if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (d) : As informed by Department of Industrial Policy & Promotion, FDI Policy on different sectors including e-Commerce is formulated/ reviewed after intensive consultations with stakeholders. Views/ suggestions received are considered by the Government and necessary amendments, if required, are made in the policy from time to time. Policy on this sector is also decided with similar consultations. Recently, the Government vide Press Note 2(2018 Series) dated 26.12.2018 has reviewed the policy on Foreign Direct Investment (FDI) in e-commerce.
